

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2034  
ANSWERED ON:02.12.2011  
IRREGULARITIES SCAMS IN HEALTH RELATED SCHEMES  
Rama Devi Smt. ;Yadav Shri M. Anjan Kumar

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether any irregularities have been reported in health related schemes running with the assistance of the World Bank;
- (b) if so, the number of such cases detected by the Government during the last three years and the current year, State/UT-wise;
- (c) the details thereof and the action taken by the Government against those found guilty; and
- (d) the outcome of the action and the corrective measures taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (d) Following three referral reports in respect of irregularities in projects have been received from department of institutional integrity, World Bank during the last three years:

- i) Reproductive & Child Health Project-II
- ii) Second Tuberculosis Control Project
- iii) Food & Drugs Capacity Building Project.

In the case of Reproductive & Child Health Project-II, two Chinese manufactures had submitted bids in respect of two tenders. In one case, bid guarantee was found to be fraudulent, whereas in the other case the bidder submitted false test report in support of the performance equipment. In one case the supply order as cancelled, whereas in the other case supply order was not placed. As such in both the cases pre-emptive action was taken. Regarding Food & Drugs Capacity Building Project, Central Bureau of Investigation (CBI) has initiated investigations against three companies.